CCP 54/2015 In O.A. 259/2009

02.12.2015

OZ

mp.No.2190/2015

Compliance report

has been filed by

Hon'ble Mr. Navneet Kumar, Member (J).

No DB is available today as such, list this case on 06.01.2016.

JNS

Member (1)

Ja-10-15

SH Siddharth Karma Ad.

one behalf of oxesp.

CCP 54/2015 In O.A. 259/2009

06.01.2016

Hon'ble Mr. Navneet Kumar, Member (J), Hon'ble Ms. Jayati Chandra, Member (A).

Due to full court reference on account of sad demise of Hon'ble Sri Justice R.S. Dhawan, former Chief Justice of Patna High Court and Sri M.P. Singh, Advocate, case is adjourned to 25.02.2016.

J. U. Member (A)

Member (J)

25.2.2016

C.C.P. 332/00054/2015 in O.A. 259/2009 (D)

## Hon'ble Shri Navneet Kumar, Member (J) Hon'ble Ms. Jayati Chandra, Member(A)

Appl: Sri Amit Vema for Sri A. Moin.

Resp: Sri S. Verma.

The learned proxy counsel for the applicant submits that in pursuance of the order of the Tribunal, the respondents have already passed a fresh order. As such, nothing survives to be adjudicated in the present Contempt Petition. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents stands discharged.

J. Ch

Member(A)

Member (J)

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